

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
**22-05-2023 AT 10:30 AM**

**IA (IBC) 809/2023 in CP (IB) No. 15/7/HDB/2023**  
u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

State Bank of India

**...Financial Creditor**

**VS**

Sujala Pipes Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**  
**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Counsel for the Financial Creditor and Corporate Debtor present. Despite direction to file counter within 2 weeks, counter has not been filed within 2 weeks, however, Ld. Counsel Mr. Sriram present and pleaded for condonation of the delay in filing counter. Pleadings are completed, for hearing 03.07.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**